

**GOVERNMENT OF INDIA
DRINKING WATER AND SANITATION
LOK SABHA**

UNSTARRED QUESTION NO:4590

ANSWERED ON:20.12.2012

AREA WITHOUT DRINKING WATER AND SANITATION FACILITIES

Mahajan Smt. Sumitra; Nirupam Shri Sanjay Brijkishorilal

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has identified tribal areas facing shortage of/lacking safe drinking water and sanitation facilities;
- (b) if so, the details thereof indicating the targets fixed and achievements made under these schemes during each of the last three years and current year, State-wise;
- (c) the steps taken/being taken by the Government to cover more tribal areas in the country under these Schemes;
- (d) the details of various projects undertaken by the Government to convert dry latrines into the proper toilets in the country including Maharashtra; and
- (e) the amount allocated and utilised by various States including Maharashtra under the said projects during each of the last three years and the current year, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI BHARATSINH SOLANKI)

(a): Yes, Madam. The States have reported the names of rural habitations, including Scheduled Tribe (ST) concentrated habitations which are either partially covered or have quality problems with respect to drinking water supply, on the Integrated Management Information System (IMIS) of the Ministry. Under Nirmal Bharat Abhiyan (NBA) formerly known as Total Sanitation Campaign (TSC), totally 607 district projects have been sanctioned so far, including for 147 ST concentrated districts, that lack full coverage of sanitation facilities.

(b): The details of the status of coverage of ST concentrated habitations with respect to drinking water supply, State-wise, as on 15.12.2012 is at Annexure I. The details of target and coverage of ST concentrated habitations under the National Rural Drinking Water Programme (NRDWP) during the last three years and the current year as on 15.12.2012, State wise is at Annexure II. Since NBA is a demand driven programme, no State-wise targets are fixed. However State-wise achievements made in the 147 ST concentrated districts during the last three years and the current year are at Annexure-III.

(c): Under the NRDWP, 10% of the National allocation is earmarked for the Tribal Sub Plan (TSP) for expenditure in ST concentrated habitations. The budget under TSP for 2012-13 is Rs. 1050 crore. Under NRDWP, States are also required to provide drinking water facilities to all rural habitations including small and remote habitations irrespective of population size thereby enabling coverage of more ST concentrated habitations. States have to prepare Annual Action Plan in which targeting of coverage of ST concentrated habitations with drinking water supply is prioritized. As regards NBA, incentive for construction of individual households latrines is being provided to all ST households.

(d): The NBA guidelines specifically provide under para 5.4.4 that construction of bucket latrines is not permitted in the rural areas and the existing bucket latrines, if any, should be converted to sanitary latrines. Government of India has been urging the States, including Maharashtra for conversion of all dry latrines into sanitary latrines. Steps to increase construction of sanitary latrines include the increase in incentive amount under NBA, widening of eligible categories of beneficiaries to include identified APL households and convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) for additional funds for toilet construction.

(e): The funds allocated and utilized under NRDWP by various States, including Maharashtra, in the last three years and the current year is at Annexure IV. Since NBA is demand driven programme, no State-wise allocations are made. However details of funds released and spent under TSC /NBA during the last three years and the current year, State-wise is at Annexure-V.